

Thefts in Maulana Azad Medical College Hostel

3622. SHRI S. M. BANERJEE :
SHRI ISHAQUE SAMBHALI :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether thefts are on the increase in Maulana Azad Medical College Hostel during the last six months ; and

(b) if so, the steps taken by Government in this regards ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) No. It is not correct to say that thefts are on the increase during the last six months.

(b) A few thefts did, however, take place in the Girls and Boys Hostel and on the advice of the local police extra Chowkidars have been provided on night duty and places of accessibility are being blocked. There is no increase in thefts since then.

मध्य प्रदेश के गांवों में रोजगार के अवसर

3623. श्री श्रीकृष्ण अग्रवाल :
श्री मार्लंड सिंह—रीवा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1972-73 के दौरान मध्य प्रदेश के गांवों में रोजगार देने के लिए अध्ययन एवं कार्यवाही परियोजनाओं के किस्म की ग्रामीण रोजगार परियोजना आरम्भ करने का प्रस्ताव है ;

(ख) यदि हां, तो योजनाओं का मुख्य ब्योरा क्या है ; और

(ग) किन-किन क्षेत्रों में ये परियोजनायें आरम्भ की जायेंगी ?

कृषि मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह) : (क) से (ग). "प्रायोगिक गहन ग्राम रोजगार परियोजना" नाम की एक योजना देश के 15 चुने हुए खंडों में नवम्बर, 1972 में आरम्भ करने का प्रस्ताव है। मध्य प्रदेश में शबुआ जिले के अलीराजपुर वनजातीय विकास खंड को इस प्रयोजन के लिए चुना गया है। एक विवरण, जिसमें यह परियोजना बतलाई गई है, सभा-पटल पर रखा जाता है। [ग्रंथालय में रखा गया। देखिये संख्या—I.T-3576/72]

Expenditure on Beautification of Delhi

3624. SHRI VIJAY PAL SINGH :
SHRI LALJI BHAI :

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 2918 on the 17th April, 1972 regarding expenditure on beautification of Delhi and state :

(a) the amount collected in the name of Beautification Levy and Village Development charges from the Co-operative House-Building societies in (i) Pritampura, (ii) Rohtak Road and (iii) Shahdara area and the amount spent on these areas for their beautification, separately ;

(b) whether a copy of the orders of Lt. Governor, Delhi imposing Beautification Levies under the scheme of large scale Acquisition, Redevelopment and Disposal of Land in Delhi, will be laid on the Table of the House ;

(c) the names of such House-Building Co-operative Societies in Delhi/New Delhi whom the Delhi Development Authority had allotted the land but in whose case the beautification Levy has not been imposed ; and

(d) if so, the reasons for this discrimination ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) The amount